

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**MUMBAI**

WEST ZONAL BENCH, MUMBAI

**Service Tax Misc. Application No. 86377 of 2019**

(On behalf of Appellant)

**In**

**Service Tax Appeal No. 87226 of 2019**

(Arising out of order-in-original no. PUN-EXCUSS-001-COM-032/18-19 dated 4<sup>th</sup> April 2019 passed by the Commissioner of Central Excise & Service Tax, Pune-I.)

**Prabhakar Anant Salunke**  
**Director of Sumeet Facilities Ltd.**  
**Plot No. 64/21 D-H Block,**  
**MIDC Chinchwad, Pune – 411 019**

.....Appellant

*VERSUS*

**Commissioner of Central Excise**  
**& Service Tax, Pune-I**  
**41-A, ICE House, Sasson Road,**  
**Opp. Wadia College, Pune – 411 001**

.....Respondent

WITH

**Service Tax Misc. Application No. 86379 of 2019**

(On behalf of Appellant)

**In**

**Service Tax Appeal No. 87239 of 2019**

(Arising out of order-in-original no. PUN-EXCUSS-001-COM-032/18-19 dated 4<sup>th</sup> April 2019 passed by the Commissioner of Central Excise & Service Tax, Pune-I.)

**M/S Sumeet Facilities Ltd.**  
**Plot No. 64/21 D-H Block,**  
**MIDC Chinchwad, Pune – 411 019**

.....Appellant

*VERSUS*

**Commissioner of Central Excise**  
**& Service Tax, Pune-I**  
**41-A, ICE House, Sasson Road,**  
**Opp. Wadia College, Pune – 411 001**

.....Respondent

**APPEARANCE:**

Shri Suresh Singh, Cost Accountant for the Appellants

Shri Dharmendra Singh, Superintendent, Authorised Representative for the Respondents

CORAM:

**HON'BLE MR. C J MATHEW, MEMBER (TECHNICAL)**  
**HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)**

**FINAL ORDER NO. A/87083-87084/2019**

Date of Hearing: 11.11.2019

Date of Decision: 11.11.2019

**PER: CORAM**

These applications seek withdrawal of appeal nos. ST/87226/2019 and ST/87239/2019.

2. We have heard Learned Cost Accountant for the applicants and Learned Authorised Representative.

3. The applications are allowed and appeals are dismissed as withdrawn.

(Dictated & pronounced in open Court)

**(C J Mathew)**  
**Member (Technical)**

**(Dr. Suvendu Kumar Pati)**  
**Member (Judicial)**